and Diu, it has been stated that India had no 'de jure' sovereignty over the territory of Goa.

(c) The two issues are not inter-dependent.

CHANGING THE NAME OF JAMIA MILLIA UNIVERSITY

1438. SHRI S. A. KHAJA MOHI DEEN : Will the Minister of EDUCA TION AND YOUTH SERVICES be pleased to state :

(a) whether Government propose to change the name of Jamia Millia to Dr. Hussain University ; and

(b) if not, the reasons therefor?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : (a) No, Madam.

(b) Jamia Millia Islamia is an autonomous education institution registered under the "Societies Registration Act of 1860". As such, it is for the Jamia Millia Islamia to consider such a proposal.

COMMUNAL DISTURBANCES

1439. SHRI S. A. KHAJA MOHI DEEN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the incidence of communal disturbances is on the increase for the last four years in the country ;

(b) whether the Sub-Committee of the National Integration Council met in the month of May, 1969 and discussed the measures to prevent further deterioration in communal harmony and help in improving the situation ; and

(c) the decisions arrived at by the Sub-Committee in the meeting and the steps taken by Government to curb the communal disturbances ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The number of communal incidents in the country during the last three years is a matter for concern.

(b) Yes, Madam.

(c) The following decisions were taken : (i) Permanent Standing Committees should be set up at the State, District and Tehsil levels for maintaining communal harmony.

(ii) Speeches and writings of certain sections of Muslims and Hindus, reflecting a separatist and anti-secular mentality, should be collected, analysed and studied.

As regards (i) the Chief Ministers of the States have been requested to take action immediately to set up 'Integration Committees' or 'Ekta Sarcitis' at different levels and to issue instructions to the authorities concerned to ensure that these Committees are assisted in every possible way in their efforts for promoting communal harmony. Guidelines for the formation of these Committees have also been provided.

As regards (ii) analysis and studies of such speeches and writings are being made from time to time.

A. R. C.'s RECOMMENDATION RE. PAY SCALE OF ASSISTANTS

1440. SARDAR RAM SINGH •" Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question No. 907 given in the Rajya Sabha on 6th August, 1969, and state :

(a) whether the A. R. C's recommendations in regard to the pay scale of Assistants have been considered ; and

(b) if so, the decision taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The Administrative Reforms Commission, in their Report on Personnel Administration, have not made any specific recommendation in regard to the pay scale of Assistants.

(b) Does not arise.

SMUGGLING OF GENUINE RELICS OUT OF INDIA

1441. SARDAR RAM SINGH : Will the Minister of EDUCATION AND YOUTH SEVICES be pleased tc state:

(a) whether it is a fact that costly paintings belonging to the Royal Palace of Jaipur were stolen and were sent out of India by some foreign nationals;

(b) whether it is also a fact that the customs authorities had given a clearance for the despatch of these paintings which is strictly prohibited for export ;